

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 305
(IB)-1397(PB)/2019
New RA-42/2024, New RA-43/2024

IN THE MATTER OF:

Diamond Traexim Pvt Ltd.

... **Applicant/Petitioner**

Versus

Indirapuram Habitat Centre Pvt Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 09.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

For the Respondent : Adv. Praful Jindal along with Mr NK Sharma RP

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

RA-42/2024, RA-43/2024: There is no appearance on behalf of the Applicant, despite repeated calls.

The RAs stands dismissed for default.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)